

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. 223/143 /DHC/GAZ.IIB/G-8/DHCLSC/2024

Dated: OUT-AT-ONCE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Member Secretary,
Delhi State Legal Services Authority,
3rd Floor, Rouse Avenue Courts Complex,
Pandit Deen Dayal Upadhyay Marg,
New Delhi - 110002.

Sub.: Appointment in the Delhi High Court Legal Services Committee.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to repatriate Mr.Sushant Changotra, an Officer of Delhi Higher Judicial Service, currently posted as Secretary, Delhi High Court Legal Services Committee, on deputation basis, to his parent cadre.

Hon'ble the Acting Chief Justice has been further pleased to appoint Mr.Arul Varma, an officer of Delhi Higher Judicial Service, currently posted as Additional Sessions Judge-04, South East District, Saket, as Secretary, Delhi High Court Legal Services Committee, on deputation basis, in place of Mr.Sushant Changotra, with immediate effect.

I am, therefore, to request you to kindly relieve Mr.Sushant Changotra, DHJS, with immediate effect, so as to enable him to join his parent cadre.

Yours sincerely,

sd/-

(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Endst. No. 1676-1680 DHC/GAZ.IIB/G-8/DHCLSC/2024

Dated: 11/03/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi-110054.
2. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi with the request to relieve Mr.Arul Varma, currently posted as Additional Sessions Judge-04, South-East District, Saket, to enable him to join as Secretary, Delhi High Court Legal Services Committee, on deputation basis, with immediate effect.
3. Registrar (Establishment-I), Delhi High Court, New Delhi.
4. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Judl. Bx.

(Sandeep Kumar)
Administrative Officer (I)(Gaz.IIB)

P. D f.SJ (CHRS)
12/03/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 17166 - 17201

Dated, Delhi the 13 MAR 2024

Sub:- Appointment in the Delhi High Court Legal Service Committee.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

